

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 25 OF 2016 &
IA NO. 71 OF 2016**

Dated: 21st September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Jaiprakash Power Ventures Ltd. Appellant (s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors.Respondent (s)**

Counsel for the Appellant(s) : Mr. Shashank Kourana for
Mr. S. Venkatesh

Counsel for the Respondent(s) : Mr. G. Umapathy
Ms. Mekhala a/w
Mr. Ashok Upadhyay (Rep.)for R-2

Mr. C.K. Rai
Mr. Paramhans for R-1

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to **09.11.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**